

ANNEXURE-I

1. **Development of Logistics and Warehousing Policy:** A concise, efficient policy has been formulated that reduces barriers, improves ease of doing business and offers incentives such as subsidies or tax reductions to the logistics and warehousing industries. The Policy was notified on 8th June 2023.
2. **Development of Infrastructure:** The Policy proposes facilitation of construction of modern logistical and warehousing facilities, upgrading existing ones, and ensuring seamless connectivity with efficient road, rail, sea, and air networks. Few of the initiatives taken in infrastructure are:
 - (i) Development of road connectivity at Verna Industrial Estate Phase IV through the Scheme for capital assistance received under PM GatiShakti grant from GoI.
 - (ii) Facilitating construction of the new bridge on Zuari River with 13.30 Kms road connectivity which split up into 8 lanes.
 - (iii) Ongoing construction of 6 Lane Expressway (NH-166S) connectivity to Manohar International Airport.
 - (iv) Smart Road Project 'Axis 4' to be undertaken by Urban Development Department which will improve the city's road infrastructure and assists in smooth city logistics.
 - (v) The Government of Goa has taken up 35 projects worth Rs. 952.75 Cr under the Smart City Mission to make Panaji tech-enabled in providing 'Smart' Solutions to traffic and congestions.
 - (vi) Konkan Maritime Cluster is the Goan Maritime Cluster set up under MSME, Directorate of Industries, Trade & Commerce, Government of Goa where few cargo and container vessel have been developed for the waterway logistics.
 - (vii) Construction of 2 Concrete Floating Jetties built on river Mandovi (National Waterway 68) and 1 at Old Goa to boost the inland waterways and transportation at a reduced costs compared to road transport.

- (viii) Construction of the Modern State-of-the-Art, Wholesale Fish Market at Margao under Pradhan Mantri Matsya Sampada Yojana (PMMSY) will result in saving cost of logistics and storage for Fish traders.
- (ix) 4 of the river zones in Chapora River identified for sand transportation through inland waterways, Estuary Region, Morjim Jetty, Railway Bridge-Revora and jetty near Sati Devi Temple. Also, study completed for Mandovi and Zuari river for sand transportation.
- (x) The annual plan 2023-24 prepared by the Public Work Department setting aside a budget of Rs. 18834.40 Cr for development of National Highway sections.
- (xi) The Ministry of Road Transport & Highways through Public Works Department (NH) Government of Goa is engaged in the development of National Highways and as part of this endeavour, it has been decided to undertake Construction of Six lane Elevated Corridor from Km. 508.000 to Km. 513.150 including approaches on NH-66 in the State of Goa on EPC mode.
- (xii) On the behalf of Governor of Goa [Chief Engineer (NH, R&B), PWD, Government of Goa] is engaged in the development of National Highways and as part of this endeavour, it has been decided to undertake "Construction of four lane Assonora Bypass Road along S.H.1 in state of Goa (Length 2.92Kms) on EPC mode.
- (xiii) Public Works Department is developing Port Connectivity Goa-IDC Verna to Mormugao Port.
- (xiv) Public Works Department is developing Express way link Road NH-166-S 6.58 Kms.
- (xv) Public Works Department is developing 6 lane connectivity Mopa to Dhargalim NH-66 (NH-17).
- (xvi) The Government of Goa is facilitating development of Truck Terminal at Dharbandora on PPP basis, for Sanjivani Sahakari Sakhar Karkhana Limited. (This project is in early stages of conceptualization and land for the same is under demarcation)
- (xvii) Desilting of river Sal of the 1st Phase of phase II of 6 Kms from Telaulim-Varca new bridge downstream upto shatmalley, to facilitate free movement of the boats.

3. **Promoting Investment:** The Government of Goa has been organizing and participating in seminars and conferences to promote investment in Logistics and Warehousing sector. The representatives from the Government have been participating in panel discussion with experts from the industry organized by various industry associations such as CII, ASSOCHAM, etc to acknowledge queries related to investing in logistics and warehousing sector in Goa.
4. **Ease of Regulations:** The Government of Goa has considered various strategies to ease regulations and boost the growth of the logistics and warehousing sector:
 - (i) Goa Industrial Development Corporation has notified an amendment on 5th December 2023 whereby it has given industry status to Logistics and Warehousing sector and has eased the sub-lease process.
 - (ii) The Government of Goa has reduced the number of documentary requirements to 2 for issuance of trade license to business units including logistics sector.
 - (iii) Government of Goa launched Building Plan Approval Management System (BPAMS) to facilitate fast-tracking technical approvals for construction of building in all business sectors.
 - (iv) Vendor appointed by GIDC to set up Single Window approval system for Logistics and Warehousing Units in Industrial Estates.
 - (v) In principal approval given by Goa Investment Promotion & Facilitation Board (Goa-IPB) to food testing laboratory in Verna Industrial Estate.
 - (vi) In principal approval given by Goa Investment Promotion & Facilitation Board to Logistics Park at Dharbandora of 1,30,300 sqm.
5. **Coordination with GoI:** The Government of Goa has been coordinating with the Government of India to promote Goa's strategic location along the western coast of India which can be optimally utilized by facilitating developing ports and associated infrastructure. This would foster both domestic and international trade. Few initiatives are:
 - (i) Development of State Master Plan under PM GatiShakti National Master Plan for planning of logistics infrastructures at key economic nodes and clusters.
 - (ii) Planning and execution of GoI projects through the PM GatiShakti program such as API integration of State portals.

- (iii) Coordination and implementation of the Sagarmala and Bharatmala program to boost inland water transportation.
 - (iv) Coordinating with the Ministry of Ports, Shipping and Waterways to develop cargo handling infrastructure at Mormugao Port Trust to boost international trade through cargo and container logistics.
 - (v) Coordinating with the Airport Authority of India (AAI) (whenever required) to promote international trade in cargo complexes of Mopa Airport.
6. **Digitisation and Technology Adoption:** The Government of Goa has proposed introduction of technologies such as GPS, IoT, warehouse management systems, etc., into the logistics and warehousing sector through the Logistics and Warehousing Policy, 2023 which can significantly enhance the efficiency of operations. Few other initiatives taken are:
- (i) On Smart Enforcement System, presently E- challan Machines are being used by the Goa Traffic Police for prosecuting traffic violations.
 - (ii) Digitization of Registration, Certificate of Goods, Vehicles and Driver License details, Data is hosted on NIC cloud server.
 - (iii) Goods Vehicle Permit Grant, Renewal, Cancellation, faceless online service.
 - (iv) Electronic Enforcement Detection of violation through CCTV & Electronic Challan implemented under smart city project in Panjim.
 - (v) Evacuation plan for disasters flood-prone regions of Sanqulim and Amona along Amona River developed on the PM GatiShakti State Master Plan.
7. **Skill Development Programs:** The skill development programs will equip the local workforce with the necessary skills required for jobs in the logistics and warehousing sector. Few such initiatives are:
- (i) Training and increasing skills in Logistics sector through introduction of In-Plant Logistics Assistant Course in ITI Farmagudi and 8 courses through Aviation Skill Development Centre (ASDC).
 - (ii) Department of Civil Aviation has imparted trainings in Ops. Training, Forklift training, Equipment training, Commodity Specific Trainings like Dangerous Goods, Live Animal Regulation, IATA Cargo Handling, Perishable Handling, Pharma Handling, Aviation Security on Cargo Handling, Screening, Fire & Safety etc.

(iii) Maritime School under the Captain of ports department has conducted the following training program:

- (a) New Entrants Training Course – Serang and Second-Class Engine Driver
- (b) Advanced Refresher Training Course (available for training of inland crew having basic certification like Serang or 2nd Class Inland Master and Coastal Police Personnel)
- (c) 2nd Class Inland Master
- (d) 1st Class Inland Master
- (e) 1st Class Engine Driver
- (f) Inland Engineer

8. **Promotion of Public-Private Partnerships:** The Government of Goa has been inviting private players to invest in the development of logistics and warehousing facilities can fast-paced its growth through organizing and participating in seminars and conferences.

9. **Environmentally Friendly Practices:** The Government of Goa is aimed in implementing sustainable and environmentally friendly operations such as inland water transportation, solar powered vessels, net zero warehouses and Logistics Parks that can enhance the reputation of Goa's logistics and warehousing sector at a global level.